

FORM A PUBLIC ANNOUNCEMENT <i>(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)</i>	
FOR THE ATTENTION OF THE CREDITORS OF SOCRUS PHARMACEUTICALS LIMITED	
RELEVANT PARTICULARS	
1. Name of corporate debtor	M/s Socrus Pharmaceuticals Limited
2. Date of incorporation of corporate debtor	13/02/1986
3. Authority under which corporate debtor is incorporated / registered	ROC Gwalior
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U24232MP1986PLC003300
5. Address of the registered office and principal office (if any) of corporate debtor	Plot No-252 Sector-I, Pithampur, Indore, Dhar, Madhya Pradesh, India, 454775
6. Insolvency commencement date in respect of corporate debtor	04/08/2026
7. Estimated date of closure of insolvency resolution process	31/01/2027
8. Name and registration number of the insolvency professional acting as interim resolution professional	Kuldeep Tank Reg. No. :- IBBI/IPA-001/IP-P-02776/2022-2023/14255
9. Address and e-mail of the interim resolution professional, as registered with the Board	202, Block-A, The One, RNT Marg., Indore 452001 Email: cakuldeepktank@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	202, Block-A, The One, RNT Marg., Indore 452001 Email: cirp.socrus@gmail.com
11. Last date for submission of claims	18/08/2026
12. Classes of creditors, if any, under clause (b) of subsection (6A) of section 21, ascertained by the interim resolution professional	NA
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/en/home/downloads Physical Address: 202, Block-A, The One, RNT Marg., Indore 452001

Notice is hereby given that the National Company Law Tribunal Indore Bench has ordered the commencement of a corporate insolvency resolution process of the **M/s Socrus Pharmaceuticals Limited** on 04/08/2026.

The creditors of **M/s Socrus Pharmaceuticals Limited** are hereby called upon to submit their claims with proof on or before **18/08/2026** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA-NA

Submission of false or misleading proofs of claim shall attract penalties.

Kuldeep Tank
Interim Resolution Professional
In the matter of Socrus Pharmaceuticals Limited
IBBI Reg. No. IBBI/IPA-001/IP-P-02776/2022-2023/14255
AFA valid till 30/06/2027.
Office: 202, Block-A, The One, RNT Marg., Indore 452001.
9826677735/9977332329/0731-3180707
Date and Place: 06/08/2026, Indore